

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:389

ANSWERED ON:02.12.2004

RESTORATION OF SERVICES OF AIR TRAFFIC CONTROLLERS

Khan Shri Sunil

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether the Government will consider the plight of some Air-traffic-controllers to return back their services again who were not guilty of delaying the flight at the time of take off from Mumbai airport as the flight was delayed due to heavy fog;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) & (b): The Four Air Traffic Controllers at Mumbai Airport were dismissed in 1999 for their gross misconduct which could have endangered the safety and security of the aircraft and travelling passengers. Against this termination, the dismissed Air Traffic Controllers filed writ petitions which have been dismissed by the Hon`ble High Court upholding the decision of the Airports Authority of India terminating the services of the Air Traffic Controllers. Appeals have been filed by the concerned dismissed Air Traffic Controllers.

(c): The dismissal matter is subjudice before the Hon`ble High Court and criminal proceedings are pending against the concerned dismissed employees before the Special Court at Mumbai under Suppression of Unlawful Acts against the Safety of Civil Aviation Act, 1982. Their reinstatement cannot be considered at this stage.